NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD

IA 36/2016 in TP No. 131/397-398/NCLT/AHM/2016 (New)
C.P. No. 60/397-398/CLB/MB/2016(Old)

Coram: **Present: Hon'ble Mr. BIKKI RAVEENDRA BABU**
MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.12.2016

Name of the Company: Mourad M. Fahim
V/s.
M.G. Well Solution Project Int'l Pvt. Ltd. & Ors.

Section of the Companies Act: Section 397-398 of the Companies Act, 1956

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Sushma Nagaraj i/b Converse Law LLP	Advocates for the Respondent Nos. 1 to 6		
2.	Karan Sanghani (for M.R. Bhatt & Co)	Advocate for the petitioner		

ORDER

Learned Advocate Mr. Karan Sanghani i/b M.R. Bhatt & Co. present for Applicant/Original Petitioner 2. Learned Advocate Ms. Sushma Nagaraj i/b Converse Law LLP present for Respondents.

Notice of this Application given to the Learned Counsel for Respondents. Heard both sides' arguments. This application is filed by Applicant/Original Petitioner no.2 seeking permission to represent the Applicant/Original Petitioner no.2 by Shri Mahesh Ananth Athavale, PCS and/or Mrs. Anga Anasingha Raju, PCS and/or Mr. Vishram Panchpur, PCS.

It is represented by Learned Counsel for Applicants that they have given authority to the PCS 1 and 2 referred to above. It is also represented that vide GPA dated 23.10.2015, Applicants/Original Petitioners appointed Mr. Vishram Panchpur as their Power of Attorney.

Learned Counsel appearing for the Respondents submitted that Mr. Vishram Panchpur has a conflict of interest.

In view of the fact that GPA dated 23.10.2015 given to Mr. Vishram Panchpur by the Original Petitioner is the latest in point of time, Mr. Vishram Panchpur is permitted to represent the Applicants/original Petitioner no.2 in the main petition and in as well as other pending Applications.

Application is disposed of accordingly.

20/12/16

(BIKKI RAVEENDRA BABU)
MEMBER JUDICIAL

Dated this the 20th day of December, 2016.